

BUSINESS ADVISORY COMMITTEE

(Thirteenth Lok Sabha)

FIFTY-NINTH REPORT

(Presented on 23.12.2003)

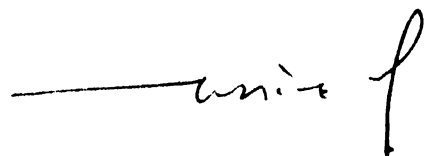
The Business Advisory Committee held a sitting on Friday, the 19th December, 2003.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

- | | | | |
|-----|---|------------|---|
| (1) | The Constitution (One Hundredth Amendment) Bill, 2003.
<i>(Consideration and passing)</i> | ½ hour | May be taken up on Monday, the 22 nd December, 2003 at 3.30 P.M. |
| (2) | The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2003.
<i>(Consideration and passing)</i> | 10 Minutes | May be taken up on Monday, the 22 nd December, 2003. |
| (3) | The Indian Council of World Affairs (Amendment) Bill, 2003.
<i>(Consideration and passing)</i> | 10 Minutes | May be taken up on Monday, the 22 nd December, 2003. |

3. Re-considering the earlier decision of the House, the Committee recommend that discussions under Rule 193 on the following subjects may be held on the dates indicated against each:

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|-----|---|---|
| (1) | Action Taken Report on the Report of the Joint Parliamentary Committee on Stock Market Scam and matters relating thereto. | May be taken up on Monday, the 22 nd December, 2003 at 4P.M. |
| (2) | Unemployment situation in the country. | May be taken up on Tuesday, the 23 rd December, 2003 at 12 Noon. |



(MANOHAR JOSHI)
Chairman

Business Advisory Committee

NEW DELHI;
December 19, 2003
Agrahayana 28, 1925 (Saka)